

उस स्थान से हटाने के समय आशवासन दिया गया था कि झारखण्ड में लोको-शेड के स्थान पर एक डीजल लोको शेड स्थापित किया जायेगा; और

(घ) यदि हां, तो प्रस्तावित डीजल लोको-शेड कब तक स्थापित किया जायेगा और यदि नहीं, तो उसके क्या कारण हैं ?

रेल मंत्री (श्री सी० के० जाफ़र शरीफ़)

(क) और (ख) जी, हां

(घ) जी नहीं ;

(घ) प्रश्न नहीं उठता ।

Purchase of various items by Visakhapatnam Shipyard

*427. DR. SANJAYA SINH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the purchases made by Visakhapatnam Shipyard during the last

1. Electrodes	Rs. 43.96 lakhs
2. Paints	Rs. 87.23 lakhs
3. Steel	Rs. 530.65 lakhs
4. Chain Pulleys	—nil—

(b) Hindustan Shipyard Limited is procuring electrodes, steel and paints required for vessel construction only from the manufacturers and not from dealers.

(c) In view of the reply to part (b) of the question, the answer to this part is NIL.

"Pollution levels in Major Cities"

*428. SHRI T. VENKATRAM REDDY:
DR.; SHRIKANT RAMCHANDRA

JICHKAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that the pollution level of air, water, and sound in Delhi, Bombay, Calcutta, Bangalore and Hyderabad is rising every year;

(b) if so, what are the levels of such pollution for these cities;

3—28RSS/95

three years in respect of Electrodes, Paints Steel and Chain pulleys which are required for the construction of vessels;

(b) whether quotations were invited by the management from the dealers and if so, the details thereof alongwith the rates submitted by each dealer for each item; and

(c) the names of the parties on whom, the orders were placed during the last three years alongwith the total payment made to each dealer?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a)

The total value of orders placed during the last three years (from 1-4-91 to 31-3-94) in respect of Electrodes, Steel, Paints and Pulleys for construction of vessels is given below :—

(c) what action has been taken to reduce such pollution levels; and

(d) how do these levels compare with the international normal standards ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS. (SHRI KAMAL NATH) :(a) In all the five cities the levels of air, water and noise pollution are showing an increasing trend due to rise in human population, automobile population and industrial activities.

(b) The levels of air and noise pollution are given in the annexure. [See appendix 170, annexure No. 89]

(c) A statement is laid on the table of the House, (See below).

(d) The levels of sulphur dioxide and oxides of nitrogen in all the five cities are

within the prescribed air quality standards of India and the WHO. For SPM, the levels in Delhi, Bombay and Calcutta are above the prescribed standards of air quality of India and the WHO, while the

levels in Hyderabad and Bangalore are within the prescribed standards. The noise levels during day time in all the five cities are above the prescribed standards of India and the WHO.

Statement

The steps taken by the Government to reduce pollution levels include the following :

1. Effluent and emission standards have been prescribed.
2. Ambient Air and Water Quality Standards have been evolved.
3. A network of ambient air and water quality monitoring Stations has been set up.
4. Industries have been directed to comply with the prescribed standards on a time bound basis .
5. Fiscal incentives are provided for installation of pollution control equipment and shifting of polluting industries from congested areas.
6. A scheme for setting up of common effluent treatment plants in cluster of small scale industrial units has been taken up.
7. In order to prevent industrial pollution in future and to facilitate sustainable development, the Government has made it compulsory for major specified projects to have environmental clearance based on impact assessment and associated studies prior to site selection.
8. Cross and mass emission standards for all vehicles have been notified under the Motor Vehicles Rules, 1989.
9. Ambient Air Quality Standards in respect of noise have been notified.
10. The Central Pollution Control Board has evolved codes of practice for controlling noise from sources other than industries and automobiles. These include public address system, air craft operation, railway operation, construction activities and bursting of crackers. This has been sent to all the State Governments with a request to advise the concerned Departments of the State to implement these codes of practices under the relevant local acts.
11. Noise limits for automobiles domestic appliances and construction equipment have been notified.
12. Public awareness campaigns have been launched.

लाटरियों पर प्रतिबन्ध लगाया जाना

*429. श्री अनन्तराम जाधवसवाल :

श्रीमती सरला महेश्वरी :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान लाटरिय दुर्घसन के सम्बन्ध में दूरदर्शन द्वारा 28 फरवरी, 1994 को प्रस्तुत एक कार्यक्रम (न्यूज टुक आइटम) की ओर दिलाया गया है;

(ख) क्या सरकार उपयुक्त प्रस्तुति के सम्बन्ध अंश से सहमत है जिसमें यह दर्शाया गया है कि इस लाटरी दुर्घसन के परिणामस्वरूप करोड़ों परिवार उजड़ गये हैं तथा आत्महत्या तक करने को विवश हो गये हैं; और

(ग) इस सम्बन्ध में सरकार की क्या नीति है और क्या सरकार लाटरियों पर तात्कालिक प्रभाव से प्रतिबन्ध लगाने के लिये कारगर कदम उठाने का विचार रखती है?